

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.157 of 2009**

**Dated: 8<sup>th</sup> March, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. H.L. Bajaj, Technical Member**

Gridco Ltd. ... Appellant (s)

Versus

Central Electricity Supply Utility of Orissa & Anr. ... Respondent (s)

Counsel for the Appellant(s): Mr. R.K. Mehta, Mr. Antaryami Upadhyay,  
Mr. Lakhi Singh & Ms. Sangita Pradhan

Counsel for the Respondent(s): Mr. Vishal Gupta for R.1  
Mr. Rutwik Panda for OERC

**ORDER**

As agreed by the learned counsel for the parties, post the  
matter on **06.04.2010.**

**(H.L. Bajaj)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Surekha/balbir*